## Development of Veli Railway Station in Trivandrum District

6896. SHRI T. BASHEER : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is any proposal to develop the Veli Railway Station in Trivandrum District; and

(b) if so, the details thereof?

**THE MINISTER** OF TRANSPORT (SHRI BANSI LAL) ; (a) No, Sir.

(b) Does not arise.

## Construction of Community Halls by Railways

6897. SHRI MANIK SANYAL : Will the Minister of TRANSPORT be pleased to state :

(a) the number of Community Halls which have been constructed by the Indian Rajlways—division-wise and the names of places where such Halls have been constructed:

(b) whether Government have any proposal to construct such Halls at other places also.

(c) if so, the action taken to implement the proposal; and

(d) if not, the reasons thereof?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

## Amendment in Drugs and Cosmetics Rules as Récommended by Estimates Committee

6898. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) Whether action has been taken to amend Drugs and Cosmetics Rules to incorporate "Good manufacturing practices" as promised in reply to the recommendation made by the Estimates Committee in their Signification Signification and (b) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHAN KUMAR) : (a) and (b). On the basis of the recommendations made by the Drugs Technical Advisory Board a draft notification on "Good manufacturing practices" has been prepared and will be published soon.

## Central Assistance for Appointment of Hindi Teachers

6899. SHRI CHINTAMANI JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government provides assistance to States/Union Territories to appoint Hind: Teachers in Secondary Schools to teach Hind: on 50:50 sharing basis;

(b) if so, the names of the States/Union Territories which sought assistance for appointment of such teachers in the years 1984-85 and 1985-86 and the number of such teachers appointed during the said period;

(c) the number of Hindi Teachers appointed in Orissa State under the scheme during the years 1984-85 and 1985-86;

(d) whether the Central share of salary of Hindi Teachers is released in time; and

(e) if not, the reasons thereof and the action taken by Union Government for timely release of the funds to State Governments for payment to the Hindi Teachers?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROH-TAGI): (a) to (c). The Department of Education in the Ministry of Human Resource Development continues to provide assistance to non-Hindi speaking States/ Union Territories for the appointment of Hindi teachers. The expenditure on the salary of these teachers is shared between the Central Government and the State Governments on a 50.50 basis :

2. The States/Union Territories which sought assistance for the appointment of Hindi teachers for 1984-85 and 1985-86 and the number of teachers appointed/proposed to be appointed in these Union Territories, is given below :